## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/152/CAA/2017

PETITION NUMBER

: CP/8/CAA/2018

NAME OF THE PETITIONER

: SWAPS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MAVAV PACKAGING PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K MANNANNAN) RIRENGARAMAN

AR FOR RD

To Petitioness

A-G. SA PRYANARAYOND

[Row A 10-MY LIDMY & DS 80120 FES)

## **ORDER**

Counsel for petitioner present. Representative of Official Liquidator and representative of the Regional Director are present. Counsel for petitioner filed an affidavit stating that they have furnished copies of the written submissions to the auditor. Representative of RD prayed for time stating that the Joint Director could not attend the Tribunal due to pre-occupation. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-sel-

bc